	Annexure-3														
	Name of the corporate debtor: Limelight Realtors Private Ltd ; Date of commencement of CIRP:- 18.03.2025.; List of creditors as on: 09.06.2025														
SI No		Details of claim admitted						Amount of	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any			
110	. creator	recei Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	matual dues, that may be set-off	admitteu	verification		
	l Standard Capital Markets Ltd.	07/06/2025	4204019572.00	4,128,006,468	Loan	4,128,006,468		No	100.00	-	-	76,013,104	-		
	TOTAL		4,204,019,572	4,128,006,468		4,128,006,468				-	-	76,013,104	-		